

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 602 of 2020

IN THE MATTER OF:

Vipul Dilip Shah & Anr.

...Appellants

Versus

Parinee Developers Pvt. Ltd.,

Through IRP Mr. Subhash Chandra Modi & Anr.

...Respondents

Present:-

For Appellant: Mr. Chandra Prakash and Mr. Aditya Shankar, Advocates

For Respondent: Mr. Surekha Ramam, Mr. Ferzana Behramkamdin,

Mr. Saahil Bijliwala, Mr. Dileep Poolkkot,

Mr. Gopalakrishnan, Mr. Arun Kathpalia and Mr. Abhijeet

Sinha, Advocates. Mr. Subhash Chandra Modi

O R D E R
(Virtual Mode)

13.08.2020

The Registry is directed to list the matter on **20th August,**

2020.

[Justice Venugopal M.]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RN./ Kam.